

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019

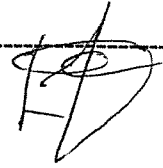
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/814/2019
PETITION NUMBER : IBA/202/2019
NAME OF THE PETITIONER(S) : ORIENTAL BANK OF COMMERCE
NAME OF THE RESPONDENT(S) : AM CLEAN AIR ENGINEERING PVT LTD
UNDER SECTION : Sec 22(3)(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S. Kumar.

Pratt



REPRESENTATION BY WHOM


(20)

[MA/814/2019 in IBA/202/2019]

ORDER

On the confirmation given by IBBI, this Bench approves the appointment of Mr. Tharuvai Ramachandran Ravichandran (IBBI/IPA-002/IP-N00241/2017-2018/10692 as Resolution Professional in view of the resolution passed by the CoC in the place of IRP Dr. L.Natarajan.

Accordingly, this MA/814/2019 is hereby **allowed**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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